COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 283 OF 2014 APPEAL NO. 141 OF 2015 AND IA NO. 222 OF 2015 APPEAL NO. 30 OF 2016 AND IA NOS. 82 AND 83 OF 2016 AND APPEAL NO. 31 OF 2016 & IA NOS. 84 AND 85 OF 2016

Dated: 12th July, 2017 Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Present: Hon'ble Mr. I.J. Kapoor, Technical Member In the matter of: **APPEAL NO. 283 OF 2014** M/s. Sesa Sterlite Ltd. ...Appellant(s) Vs. Odisha Electricity Regulatory Commission & Ors. ...Respondent(s) APPEAL NO. 141 OF 2015 AND IA NO. 222 OF 2015 M/s Vedanta Ltd. ...Appellant(s) Vs. Odisha Electricity Regulatory Commission & Ors. ...Respondent(s) **APPEAL NO. 30 OF 2016 AND IA NOS. 82 AND 83 OF 2016** M/s Vedanta Ltd. ...Appellant(s) Vs. Odisha Electricity Regulatory Commission & Ors. ...Respondent(s) APPEAL NO. 31 OF 2016 & IA NOS. 84 AND 85 OF 2016

Vs.

Odisha Electricity Regulatory Commission & Ors.

...Appellant(s)

...Respondent(s)

M/s Vedanta Ltd.

<u>ORDER</u>

The bench is unable to take up these matters today due to administrative reasons. By consent of the parties, the matters are adjourned to <u>06.09.2017.</u>

(Court Master)

ts/kt